(c) Our High Commission in Colombo took up the matter immediately with the Sri Lankan Foreign Minister and Minister of State for Defence and the Defence Secretary and lodged a-formal protest. High Commission officials also got in touch with concerned Defence and Police authorities for enhancing security arrangements for Indian commercial establishments.

Improvement of Calcutta Port

27.81. PROP. -SOURENDRA BHAT-TACHARJEB: Will the Minister of SURFACE TRANSPORT be pleased' to state:

- (a) the details of work pertaining to improvement of Calcutta Port undertaken during the Seventh Plan period and the amount of expenditure incurred or in the process of incurring with comparative statement -of -work and expenditure undertaken during the same period for other major Ports in the country;
- (b) the details of further works, procurement of modernised equipment that are planned along with amount of investment made during the Seventh Plan period for Calcutta Port with comparative details for other major. Ports in the country;
- (c) whether it is a fact that full potentialities of Calcutta Port are not being presently exploited; and
 - (d) if so, the reasons therefor?

THE MINISTER OP STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) A list of important development schemes costing Rs. 5 crores and above already undertaken in Calcutta Port and other Major Ports during the Seventh Plan period and the likely expenditure during into

Plan is given in Annexure. (See Appendix CLl, Annuxure No. 165) .

- (b) New Schemes proposed for Calcutta Port and other Major Ports costing Rs. 5 crores and above during the remaining period of the VII Plan ore given in Annexure (See Appendix CLT, Annexure No. 166).
- (c) and (d) Calcutta Port has limitations of draught but within these limitations the potential of the Port is being exploited.

Post of Rector in Banaras Hindu University

2780. SHRI GURUDAS DAS GUPTA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be Pleased to state:

- (a) whether it is a fact that there is a post of a' Rector in the Banaras Hindu' University and whether the Rector officiates as the 'Vice-Chancellor in the absence of the Victe-Chancellor;
- :(b) whether the present Vicechancellor has not taken any steps to fill thi_s vacant post; and • '
- (c) if so, the reasons therefor and steps being taken to fill this post at the earliest?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) Yes, Sir; Statute 3 of the Statutes of the Banaras Hindu University provides, interalia, that the Rector shall be appointed by the Executive Council on the recommendations of the Vice-Chancello'r. He shall -assist the Vice Chancellor in all matters and shall also exercise such powers and perform, such duties as may be delegated" to him by the Vice-Chancellor.

(b) and *fysf* The present Vitfe-Chancelldr has not deemed it appropriate to make recommendations to